

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2240/2015

New Delhi, this the 23rd day of July, 2016.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Pinki Rani,
D/o Sh. Jagbir Singh,
VPO Silana The Khakhoda,
Distt. Sonepat,
Haryana. ... Applicant
(By Advocate : None)

Versus

1. Govt. of NCT of Delhi,
Through Chief Secretary,
I.T.O. Delhi.

2. Delhi Subordinate services Selection Board,
Govt. of NCT,
UTCS BLDG., Institutional Area,
Vishwas Nagar, Shahdara,
Delhi-110032. ... Respondents
(By Advocate: Ms. Sumedha Sharma)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

None for the applicant.

2. It is seen that since last several dates nobody has been appearing for the applicant. We have perused the reply filed by the respondents in which they have categorically stated that the applicant secured 109 marks in post code 170/14 against cut-off in UR category of 115.75. In view of the aforesaid submissions, this OA has become infructuous and is dismissed as such.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

/ns/